

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.201/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M


Name of the Company		Sunrise Stock Broking Pvt.Ltd.-Versus-Sangamyog Commercial Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	Shaunak Ghosh Basabraaj Chakraborty	Petitioner	Bca 10/11/17
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ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.


 (Jinan K.R.)
 Member (J)


 (Vijai Pratap Singh)
 Member (J)